

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:404

ANSWERED ON:10.11.2010

RAGGING IN EDUCATIONAL INSTITUTIONS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of instances of ragging in educational institutions reported including loss of lives and injuries suffered during the last three months, State-wise;
- (b) the number of cases registered in this connection, State-wise;
- (c) the action taken/proposed to be taken against the erring Persons/ Authorities/Management of the institutions where such incidents took place;
- (d) the reasons for increasing incidents of ragging; and
- (e) the stringent measures being contemplated to eradicate this menace?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) & (b) As per information gathered from the National Anti- Ragging Helpline established by the University Grants Commission (UGC), 248 complaints on ragging have been registered through the Help Line in the last three months, the state-wise details of which is as under:

States	August 2010	September 2010	October 2010	Total 2010
1. Andhra Pradesh	3		3	1 7
2. Assam	5	1	0	6
3. Bihar	4	4	2	10
4. Chhattisgarh	1	4		0 5
5. Delhi	2	2	0	4
6. Gujarat	0	1	1	2
7. Haryana	3	1	2	6
8. Himachal Pradesh	0	0	1	1
9. Jammu & Kashmir	0	1	1	2

10.	Jharkhand	5	2	1	8
11.	Karnataka	2	7	1	10
12.	Kerala	2	2	1	5
13.	Madhya Pradesh	2	10	1	13
14.	Maharashtra	4	8	4	16
15.	Orissa	3	8	7	18
16.	Pondicherry	0	1	1	2
17.	Punjab	2	12	0	14
18.	Rajasthan	2	2	4	8
19.	Tamil Nadu	3	3	4	10
20.	Uttar Pradesh	16	31	18	65
21.	Uttaranchal	2	1	1	4
22.	West Bengal	21	11	0	32
	Total	82	115	51	248

(c) to (e) During the same period in 2009, the monthly registration of complaints was 71 (August 2009), 62 (September 2009) and 49 (October 2009), totaling 182. The increase can be attributed to, among others, greater awareness of the Help Line.

University Grants Commission has notified "The UGC Regulations on Curbing the Menace of Ragging in Higher Educational Institutions, 2009" on 17th June 2009. The regulations are available in the public domain at www.ugc.ac.in/ragging. These regulations require higher educational institutions to take effective steps in order to sensitize students on the dehumanizing effects of ragging and generate awareness among all stakeholders regarding the penal laws applicable to incidents of ragging.

Also, the toll-free anti-ragging "Help Line" launched by UGC on 20th June, 2009 has Call Centre facilities in English, Hindi and regional languages (Tamil, Telugu, Malayalam, Kannada, Punjabi, Marathi, Oriya, Assamese, Gujarathi and Bengali) to help victims of ragging, besides facilitating an effective action in respect of such incidents.